

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.86/2021

Date of Decision: 8th February, 2021

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Vinod Bhimrao Dhurandhar
Age 45 years
(Senior Section Engineer/Tele/SE)
under SSE/Tele/Kalyan, S&T department,
Mumbai Division, Central Railway (M.S.)
Mobile No:9960616749
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Residential Address:Nanik Residency,
C/o. Asha Tirthe, 1st Floor, 101,
Beside Bharat Gas, Sambhaji Chowk,
Ulhasnagar 4, Distt:Thane
(Maharashtra State)
Pin :421 004. . . Appl.

(In Person)

VERSUS

1. Union of India
Through Secretary,
Railway Board,
New Delhi, Pin -110 001.
2. G.M., office of GM, 2nd Floor,
Central Railway, CSMT, Mumbai
(Maharashtra State)
Pin - 400 001.
3. DRM,
Central Railway, Mumbai Division,
Annexe Building, Ground Floor,
CSMT, Mumbai (Maharashtra State)
Pin : 400 001.
4. Sr. DPO,
Personnel Department, Mumbai
Division, Central Railway,

Annexe Building, 2nd Floor,
beside DRM Office CSMT Mumbai.
(Maharashtra State),
Pin : 400 001.

5. Shri Navin Kumar Singh
(Sr. DSTE(CO)]
S & T Department, Mumbai Division,
Central Railway, 1st Floor,
beside P.F. No.12,
Near DRM Office,
CSMT, Mumbai (M.S.)
Pin - 400 001. **Respondents**

ORDER (ORAL)
Per: Ravinder Kaur, Member (J)

Present:

Applicant in person.

2. We have heard him on admission and perused the OA. We find there are several discrepancies in the OA including the relief clause wherein the applicant has only levelled allegations instead of claiming any relief.

3. The applicant seeks permission to withdraw the OA to file better OA afresh.

4. In the circumstances, the Original Application is dismissed as withdrawn with liberty to the applicant to file fresh better OA. No order as to costs.

(Ravinder Kaur)
Member (J)
ma.

(Dr. Bhagwan Sahai)
Member (A)